

Bar Council of the State of Andhra Pradesh,

Hyderabad.

This is to Certify that

Sri Sr. Ganga Venugopala Krishna

is admitted as an Advocate on the Roll of the Bar
Council of the State of Andhra Pradesh under the
Advocates Act of 1961. (Act 25 of 1961) on this
the nilla day of March 19 2000

Chennur Jay
Secretary,

Bar Council of the State of Andhra Pradesh.

